SHRI LOKANATH MJSRA: I understand the Chairman's direction; please leave ii to me.

Sir, may 1 know whether there was any reciprocal concessions given by India to Great Britain, and what has happened to that reciprocal concession, if any? We could have also done away with it; since the decision taken by the United Kingdom Government was unilateral, we could have also done away with it on our part. What was the sudden provocation for the United Kingdom to put a levy of 15 per cent after terminating the agreement of 1939.

SHRI L. N. MISHRA: They have also got concessions, preferential treatment, on goods of a value of Rs. 17 crores per annum, that we import from the United Kingdom. We shall take a decision, till now, we have not. If they do not give us preference, how can they enjoy preference in our market? It is logical.

About the second question, there is a history behind this. This decision was taken in 1969 by Mr. Crossland, President of the Board of Trade in the Labour Government, and this was done with a view to helping the local industry. But now they feel, as I saw in the United Kingdom, that their local industry is not going to gain out of this, it is countries like Portugal, Korea and Taiwan which will gain out of it, not the British industry.

SHRI V. B. RAJU: Sir, the Indo-British Trade Agreement of 1939 is in respect of certain trade preference for export from India. The 15 per cent textile duty was actually suggested but now the Agreement is being scrapped. What about the other items '? How is it going to affect our export trade as far as Great Britain is concerned apart from its entry into the ECM? Is the British Government going to levy duty on other items also because there are other items?

SHRI L. N. MISHRA: I have already replied to it. At present, it is confined to textile.

MR. CHAIRMAN: Next question.

to Questions

सरकार द्वारा सुतो बस्बो तथा अभ्रक का नियात व्यापार और सुखे मेवों का आयात व्यापार अपने हाथ में लिया जाना

*2. डा० माई महावीर:† पुरकायस्य : कुमार मखर्जी: महेन्द्र कमार मोहता: सीताराम जैपुरियाः श्री लोकनाथ मिश्रः थी सुरज प्रसाद: डा० शालिग्राम: श्री ग्रर्जन ग्ररोडाः थी कृष्ण कान्त: थी राजेन्द्र प्रताप सिंह:

क्या विदेश ब्यापार मंत्री यह बताने की कृपा करेंगे कि सरकार ने मुती वस्रों तथा अञ्चक के निर्यात व्यापार और सखे भेवों के बाबात व्यापार को ग्रापने हाथ में लेने के प्रस्ताव के संबंध में क्या सुविशिष्ट कदम उठाये हैं ?

GOVERNMENT TAKE-OVER OF EXPORT TRADE OF COTTON TEXTILES AND MICA AND IM-PORT TRADE OF DRY FRUITS

*2. DR. BHAI MAHAVIR : **SHRI** CHITTA BASU SHRI MAHITOSH PURAKA-YASTHA: SHRI PRANAB KUMAR MUKHERJEE: SHRI M.K. MOHTA : SHRI SITARAM : SHRI LOKANATH JAIPURIA MISRA: SHRI SURAJ PRASAD DR. SALIG RAM: SHRI ARJUN ARORA: SHRI KRISHAN KANT: SHRI RAJENDRA PRATAP SINHA ·

Will the Minister of FOREIGN TRADE/

+ The question was actually asked on the floor of the House by Dr. Bhai Mahavir. t [] English translation.

विदेश ब्यापार मंत्री be pleased to state what specific steps Government have taken in respect of the proposed take-over of the export trade of cotton textiles and mica and the import trade of dry fruits?]

विदेश व्यापार मंत्री (श्री एल० एन० मिश्र) : एक विवरण सभा-पटल पर रखा जाता है।

विवरमा

देश के ग्रायात तथा निर्यात व्यापार में राज्य ग्रिकरणों के भाग में उत्तरोत्तर बद्धि करने की सरकार की नीति है। जहां तक नियातों का सम्बन्ध है यह नीति रही है कि राज्य व्यापार ग्रभिकरणों के भाग का क्रम से विस्तार किया जाये। निर्यात की समस्याओं को सम्भालने के लिये राज्य व्यापार अभिकरणों को स्वयं अनभव तथा दक्षता का विकास करना है। यतः इस सम्बन्ध में दिख्यकोण यह रहा है कि अधिकतम निर्यात करने की आवण्यकता का ध्यान रखते हुए निर्यात व्यापार में भरकारी क्षेत्र के भाग में उत्तरीत्तर वृद्धि की जाये। सूती वस्त्रों ग्रीर ग्रम्नक के निर्यात व्यापार श्रीर मेंबों के आयात व्यापार को ग्रपने नियंत्रण में लेन की प्रस्थापना के विषय में निम्नोक्त उपाय किये गये हैं:

- 1. सुती बस्ता: बस्त्रों के निर्यातों के मार्गी-करण की समस्याओं का अध्ययन करने के लिये वस-आयुक्त की अध्यक्षता में एक अध्ययन दल गठित किया गया था जिसका प्रतिबेदन अभी प्राप्त नहीं हम्रा है।
- 2. अभक: अभक के नियति व्यापार को नियन्द्रण में लेने के सम्बन्ध में एक परियोजना तैयार करने के लिये खनिज तथा धातू व्यापार निगम से कहा गया था । निगम ने इस व्यापार को अनेक कमों में अपने नियन्त्रण में लेने का सुझाव दिया है । बाजार के स्थिरीकरण और लघ बाजन स्वामियों और निर्यातकों की दशा नुधारने के लिये निगम के। ब्रभ्नक वाजार में प्रवेश करने के लिये कहने का विचार है।
- मेबे : मारत मेवों का ग्रायात महायत: अफगानिस्तान तथा ईरान से करता है और किसी राज्य व्यापार ग्रामिकरण द्वारा मेवों का

ब्रायात ब्रपने हाथ में लेने के प्रकृत पर सक्रिय रूप में विचार किया जा रहा है। इराक से खजुरों का आयात सुस्थापित आयातकों द्वारा किया जाता है । राज्य व्यापार निगम ने छ्वारों के ब्रायान की छोटी सी शहबात की है। निगम को वर्ष 1971-72 में 40 लाख रुपये के छवारों का मस्कत-छोमान से छायात करने का लाइसँस दिया गया है।

to Questions

THE MINISTER OF FOREIGN TRADE/ विदेश व्यापार मंत्री (SHRI L. N. MISHRA): A statement is laid on the Table of the House.

STATEMENT

It is the policy of Government to progressively increase the role of state agencies in the import and export trade of the country. As regards exports, the policy-has been one of a phased expansion of the role of the state trading agencies. The state trading agencies themselves have to develop experience and skill in handling the problems of exports. The approach, there fore, has been one of progressive increase in the role of the public sector in the export trade consistent with the need to maximise exports. The following steps have been taken in respect of the proposed takeover of the export trade of cotton textiles and mica and the import trade of dry fruits':—

- (i) Cotton textiles.—A study group under the Chairmanship of the Textile Commissioner has been set up to go into the problems of canalisation of exports of textiles. The report of the study group is awaited.
- (ii) Mica.—The Minerals and Metals Trading Corporation was asked to prepare a project for take over of the export trade in mica. The Corporation has suggested taking over of the trade in stages. It is proposed to ask the Corporation to enter the mica market with
- t [] English translation.

a view to stabilising the market and ameliorating the lot of small mica owners and exporters.

11

(iii) Dry fruits.—India imports dry fruits mainly from Afghanistan and Iran and the question of take over of imports of dry fruits by a State trading agency is under active consideration. Import of (wet) dates from Iraq is being made by the established importers. In import of dry dates, the STC has been introduced in a small way. The}' have been issued a licence for the import of dry dates from Muscat-Oman for Rs. 40 lakhs during 1971-72.

डा० भाई महाबीर : श्रीमन, इस वक्तव्य में कहा गया है कि बखा का नियति। के मागीकरण की समस्याओं का ध्रध्ययन करने के लिए वस्र ग्रायक्त की ग्रध्यक्षता में एक ग्रध्ययन क्ल गठित किया गया था जिसका प्रतिवेदन ग्रभी प्राप्त नहीं हक्षा है। तो मैं जानना चाहता है कि जब अप ने उत्पर यह लिखा है अधिकतम नियांत करने की आवश्य-कता का ध्यान रखा जा रहा है तो क्या इस दल ने जो सुझाव देने हैं उनको यह सोच कर देना है कि अधिकतम निर्यात हो या कि गरकार ने यह नियान हाथ में लेना है यह तय कर जिया है और खाली उससे जो प्रश्न उठेंगे उनको विचार करने के लिए यह दल संगठित किया गया है ? दसरे जो स्नाप ने कहा है इन्छक के निर्यात व्या-पार को "कमों में" ग्रपने नियंत्रण में नेने का सञ्जाव है। तो यह क्या कम है जिनमें उनको ग्रपने हाथ में लिया जायगा ? उनमें क्या यह कम भी है कि एक बार एम०एम० टी० सी० को उसमें कमी-जन मिलने लगे चाहे बाकी के जो निर्यातक हैं वे ही ग्रपना निर्यात करने रहें ?

श्री एल० एन० मिश्रा: जहां तक विकास ग्रव का सवाल है, उन्होंने अभी तक रिपोर्ट नहीं दी है लेकिन यह बात सही है कि सिद्धांतत: हम लोगों ने तय कर लिया है कि कपड़े का, माइका का एक्सपोर्ट सरकारी क्षेत्र में लिया जाय और उसका कारण यह है कि जैसा कि मैं अपने पहले प्रक्रम के उत्तर में कह रहा था, कि कपड़े का व्यवसाय बड़े संकट से गुजर रहा है ग्रीर उसको मदद की जरूरत है और हमारा ख्याल है कि निजी क्षेत्र उसमें और पंजी नी लगा मकेगा। कही उनको सन्सीटी देनी होगी और कही उन की मदद करती पड़ेगी और सरकार चाहेगी तो उस को कर सकेगी। लेकिन ग्रामी तक हमने निर्णय नहीं किया है और जब रिपोर्ट धावेगी टेक्सटाइन कमिश्नर की तब उस पर हम विचार करेंगे।

श्री सुन्दर सिंह भंडारी : निर्णय किस बात का नहीं लिया, कि अपने हाथ में लेना है या फिर उसके डिटेल्स क्या होंगे ?

श्री एल० एन० मिश्र : जो स्टडी टीम बनायी गयी है वह डिटेल्म वर्क प्राउट करने के लिए है और सिद्धांतत: यह निर्णय किया गया है, चनाव के पहले ही यह निर्णय लिया जा चका था कि इस देश में एक्सपोट छौर इम्पोट को पब्लिक सेक्टर में लिया जायगा यह नीति संबंधी निर्णय है और इसको हम ले चके है और इस निणंध में कपड़े, लोहे या ग्रन्थक की बान नहीं लिखी है, लेकिन हम ज्यादा से ज्यादा पब्लिक सेक्टर का एक्सपैशन करना चाहते हैं । माननीय सदस्य को इस बान का ज्ञान होगा कि एक्सपोर्ट अभी 90 परसेंट प्राइवंट सेक्टर में हैं । हम इसमें पब्लिक सेक्टर को बढ़ाना चाहते हैं। अध्वक की हम इसलिए लेने जा रहे हैं कि उसमें छोटी खानवाले हैं, जो मजदूर है उनकी याज उचित कीमत नहीं मिलती स्रीर बड़े-बड़े लोग कम दाम पर उसको खरीद लेते हैं और उसमें उन लोगों को नुक्सान होता है । उनकी मदद करने के लिए हम स्टेट की तरफ से परचेज करना चाहते हैं ग्रीर एम०एम०टी० सी० के जरिये से उसका बाहर भेजना चाहते हैं । डा॰ भाई महाबीर ने ठीक ही कहा कि पुराने एक्सपोर्टस को ही रोकना चाहते है और उनके जरिये ही हम इस काम को कराना चाहते हैं। ग्रगर हम उनको बिल्कल हटा देते हैं तो उससे नक्सान होगा । उसे करने के बाद हम एम०एम० टी०सी० या जो भी एक कमेटी बनायेंगे उसके जरिये उसको अपने हाथ में ले लगे।

डा॰ भाई महाबोर: मैं माननीय मंत्रों जी का ध्यान आकपित कर पुछना चाहता है कि क्या सरकार इस बात का अनुभव नहीं करती कि धाज

ग्रंतर्राष्ट्रीय मंडी में जो बस्न उद्योग है, जो उस के निर्यात करने वाले हैं उनमें बड़ी भारी प्रति-योगिता है, बड़ी स्पर्धा है और हमारे पांव उसमें टिक नहीं पा रहे हैं। हमारे पांव उस में उखड़ते जा रहे हैं । ऐसी स्थिति में हमारी सरकार द्वारा वस्र निर्यात को अपने हाथ में लेने का परि-णाम यह होगा कि हमारा वस्र निर्यात घटेगा: यह निश्चित है क्योंकि जहां पर बारीकी की तरफ ध्यान देना होता है, बवालिटी की तरफ ध्यान देना होता है, समय पर माल पहुंचाने की तरफ घ्यान देना है, सरकार की भारी भरकम मशीनरी उसे नहीं कर पायेगी । तो क्या हुआ, आप इस बात की परवाह किये बिना यह करने वाले हैं केवल इसलिए कि स्नापने चुनाव के वक्त घोषणा की थी ? बैसे तो धापने गरीबी हटाछो की घोषणा भी की थी, उसको ही आप पुरा कर दीजिए ।

श्री समापति: आप एक ही सवाल पुछिये।

हा॰ भाई महाबोर: तो म्राखिरी बात यह है कि जो मेंबे हैं उनके म्रायात के बारे में क्या सरकार को विदित है कि जो लाइसेंस दिये जाते हैं उनकी यहां बाकायदा एक मंडी है उसमें उन की कीमत कोट की जाती है बाजार में तो लाइ-संसों के इस भारी घोटाले को रोकने के लिए मन तक सरकार ने क्या किया है या केवल इस न्यायात को अपने हाथ में ले कर इस तरह के घोटालों के लिए और गंजाइश बढ़ायी जायगी?

श्री एल० एन० मिश्र : मनापति जी, यह तो नीति में विश्वास रखने की बात है। कहीं तो यह विश्वास रहता है कि सरकार के माध्यम से कोई काम किया गया तो उसमें क्वालिटी नहीं रहेगी, वह बट जायगी, लेकिन हमारा दसरा ही विश्वास है। हम जानते हैं कि सरकारी क्षेत्र से जो चीजें वाहर भेजी गयी हैं उनकी क्वालिटी भी अच्छी रही है और उसमें हम ऊपर भी उठे हैं। यह सही है कि टेक्सटाइल्स में कंपिटीशन बहुत बढ गया है और हिन्द्स्तान की टेक्सटाइल का एक्स-पोर्ट ऐसा होना चाहिए कि जिसके पीछे कुछ शक्ति हो ग्रौर वह ग्रपने को बाजार में टिका सके । इसके साथ ही हाई फ़ट्स का सवाल है । माननीय सदस्य का कहना ठीक है कि उसमें गड़बड़ी रही है और माननीय सदस्य को शायद 11 RSS/71-2

SHRI CHITTA BASU: May I know from सालूम भी हो कि जो चीजें 4 रुपये किलो ईरान या अफगानिस्तान से आती हैं उनको हिन्दुस्तान में 16 और 20 रुपये किलो बेचा जाता है और 16 रुपये किलो की चीजें 80 रुपये किलो बेची जाती हैं। हम चाहते हैं कि एस०टी०सी० की तरफ से इस को लें। हम चाहते हैं कि एस०टी०सी० की तरफ उसको लाएं, हम बाजार में दुकान खोलना चाहते हैं जिससे प्राइस स्टेबिलाइज हों और जो 400-500 गुना मुनाफा कमाया जाता है उसको रोक सकें, इसलिए ड्राइ फूट्स को पबलिक सेक्टर में लाना चाहते हैं। इस साल हमने शक भी किया है छोटी माला में।

the hon. Minister whether il is not a fact that the textile industry is offering stiff opposition to the take-over proposal of the Government? May 1 further know whether the Government can assure the House that having regard to the fact that immediate take-over of the export of cotton textiles would facilitate bulk purchase and also end the evil practice of over invoicing by the private industrialists, the Government would take appropriate measures to take over the export trade before this year is out? May I also know whether the Government has got any proposal to nationalise the textile industry in this country?

SHRI L. N. M1SHRA: 1 am grateful to Mr. Chitta Basu; he has given very good arguments which strengthen my case. So far as the question of take-over is concerned, as I have stated, we have set up a Working Group and we are wailing for the recommendations of the Working Group. About the take-over of the textile industry as such, there is no such proposal at the moment.

SHRI PRANAB KUMAR MUKHER-JEE: Sir, in the course of his reply, the Minister stated that the cotton textile industry is going through a crisis. He has also appointed a study group on the take-over of the export trade in that field. May I know from the Minister whether it is not a fact that without taking over the cotton textile industry and nationalising it would

15

be of no help to augment exports? I would like to know whether he will assure the House that the Government is going to take over the cotton textile industry and nationalise it.

SHRI L. N. M1SHRA: 1 have replied earlier that we are not taking over the industry as such. We have one organisation, the National Textile Corporation, which is managing a number of units. At the moment we do not want to take over. There are about 650 mills in this country and it is not going to be a very easy job.

SHRI M. K. MOHTA: Sir, simply taking over of the export trade is not going to result in increase in the export earnings of the country. May I ask the hon. Minister whether it is not a fact that the Mica Advisory Committee which was appointed by the Government last year, had recommended that the export levy on the commodity at the rate of 40 per cent ad valorem should be abolished forthwith and that the Government should see to it that sophisticated equipment is installed in the mines to modernise the existing mines so that the output may increase and our exporting capacity may increase? I would like to know whether the Government has accepted this suggestion. If so, what action has the Government taken in this regard?

SHRI L. N. MISHRA: It is true that the committee has made a number of recommendations. This is about the mica industry as such. We are not going to take over the mica industry. We are going to take over only the purchasing part of it and the export part of it. Regarding the question of accepting the recommendations, they are under the active consideration of the Government. We feel that the industry needs help from us. It is in a very bad shape and it has to be modernised and it has to be helped financially and otherwise also.

SHRI M. K. MOHTA: What about my question regarding the 40 per cent ad valorem duty? Are you going to abolish it?

SHRI L.N. MISHRA: I cannot say it

SHRI SITARAM JAIPURIA : Sir, there is no doubt about

MR. CHAIRMAN: I do not want to know whether you have doubts or not. Please put your question.

SHRI SITARAM JAIPURIA: I want to be a little more informed.

Sir, the hon. Minister has himself said that the textile industry is in a rather very bad shape. I am sure the hon. Minister is aware that the textile industry's thinking is exportoriented. I would like to know from the hon. Minister as to how then this change-over of agency, i.e., channelising of exports or takeover is going to increase exports. Secondly, he said about blocking of capital and the subsidy payment of fees being eliminated. Does he propose that the textile goods for exports will be purchased at the market price in India from the Mills and then exported, thereby avoiding blocking of capital and eliminating subsidy which as we all know is to subsidise the actual cost and realisation in export?

SHRI L. N. MISHRA: These are matters of detail. We will have to wait for the recommendations of the Working Group.

SHRI LOKANATH MISRA: In view of the textile industry having difficulties because of shortage of cotton and the machinery being outmoded, how would government help in the export of the textile products unless they look into these two lacuna in the industry? Will the personalised treatment that the export is getting now, so far as the cotton industry is concerned, be available once it is taken over by the government and put in the public sector? If that is not so, how does the hon. Minister feel that it would boost up the textile market so far as export is concerned, only by taking it over unless

more cotton is available for production and I manufacture and the outmoded machinery I is replaced by modern machinery?

SHRI L. N. MISHRA: The hon. Member Shri Misra has raised a very important point. It is correct that the textile industry has two or three chronic elements, one of which is its old and outdated machinery. We have asked the textile industry to come forward and avail of the facilities from the government. Even if foreign exchange is required, we are prepared to help them with that so that the industry does not suffer

About cotton, 1 have stated already in the House that recently a scheme has been finalised in consultation with the Planning Commission, Agriculture Ministry and Finance Ministry to help the cotton growers with better and higher productivity and increased yield of cotton per acre. We are worse off than even countries like Egypt and Sudan. Our yield is very low and it has to be improved.

SHRI ARJUN ARORA: My first question is: Is the Working Group really working? I want to know when it was appointed and how many times it has met and what progress it has made. Secondly...

MR. CHAIRMAN: Only one question.

SHRI ARJUN ARORA: Part (b) of my question is: What is the basis of the Minister's statement that the textile industry is facing trouble? Only some units of the textile industry are facing trouble. Others are making profit. Part (c) of my question is: What precautions is the government taking so that the profits of the profitmaking cotton textile mills are not diverted to other industries and are utilised for modernisation of the plant?

SHRI L. N. MISHRA: The Working Group was appointed two-three months back. The Textile Commissioner was here only two days back. I asked him when he will be in a position to submit

the report. He said that the report will be submitted within a few weeks time. I has almost finished its work, he said. The report is under finalisation and he will be submitting it soon.

About the industry being in trouble, I did not say that every mill is in trouble. But the industry as such is in trouble because of outdated machinery and all that. Some units may be making profit because in many backward countries they can exploit people. But in the world trade, the industry cannot compete with others because of its out-dated machinery.

SHRI ARJUN ARORA: He has not replied to part (c) of my question as to what steps the government is taking to see that the profit is not diverted to other industries.

Sir, during the last twenty-five years...

MR. CHAIRMAN: No. I do not want any more question. Please sit down.

SHRI ARJUN ARORAThis is what has iiappened. Will the hon. Minister please explain?

SHRI L.N. MISHRA: It is not a general question. It might be that individuals are doing. I do not think that there is any legal ban if some small mill makes profits and invests somewhere else. Anyway, I will look into this.

SHRI KR1SHAN KANT: Sir, the hon. Minister has said that the health of the textile industry is not good. May 1 know from him whether is it not a fact that the health of the textile magnates is very good and some of them are overweight?

SHRI JAGDISH PRASAD MATHUR: What about the Ministers?

SHRI KRISHAN KANT: In view of this, may I know from the hon. Minister whether, when he says that there will be phased takeover they have fixed any target date by which the export trade in respect

of textiles and mica would be taken over and what steps have been taken for training the personnel to have experience in the export so that they may not face the same trouble as they are facing in the import of cotton whenthey are nationalising it? What steps have been taken in this regard?

SHRI L. N. MISHRA: Sir, so far as the question of cotton trade is concerned, I will correct his impression. The Cotton Corporation has been doing exceedingly well. It is only one year old and it has done a good job.

About the health of ihe industry, Sir, I have stated that the cotton industry as such is not in good shape. The British cotton industry is not in a good shape and our cotlon industry is out of date and is not in a competitive position and it has to be improved. About the other things, Sir, every Member has got the liberty to make any remark.

SHRI KR1SHAN KANT : Sir, what about the phased programme ? What about the target date ?

SHRI L. N. MISHRA: So far we have not fixed any target date. The moment we receive the report we shall take a decision. As you know, Sir, this will have to go to the Cabinet and I cannot give a definite date. But it should not be long.

SHRI RAJENDRA PARTAP S1NHA: Sir, It has been stated in the statement laid by the hon. Minister that so far as the mica trade is concerned, the Minerals and Metals Trading Corporation has suggested taking over of the trade in stages. Will | the hon. Minister please let us know what those stages are? He has not given any details. He has got the details. Will the hon. Minister please let us know when he proposes to take over the whole trade? i

Now, Sir, with regard to the dry fruits, the Minister himself has stated that the importers are making 400 or 500 per cent profits. J wonder whether the Minister is

aware of these scandalous things that are happening in the country with regard to the import of dry fruits. There is a whole gang in this. I wonder whether he is aware of that...

MR. CHAIRMAN: What is your question?

SHRI RAJENDRA PARTAP SINHA: Sir, 1 know that so far as the export trade is concerned there is difficulty in taking over. But so far as the import trade is concerned, there should be no difficulty in taking over and he has just said that they are doing it in stages. He has just now said that.

MR. CHAIRMAN: What is your question, please?

SHRI RAJENDRA PRATAP SINHA: Sir, he has said that they have taken up the import of dry dates only in a small way. What is the difficulty in taking over the entire import of this immediately? This is what I would like to know.

SHRI L.N. MISHRA: About taking over of the export of mica, I have stated that in the beginning it was thought that we might not disturb the present exporting agency or those people who are exporting and that we might appoint them as our accredited agents and they could go on exporting. But there is this Corporation also. That is what is meant by stages. Directly we do not want to enter into the field of export of mica.

As far as the import of dry liuits is con-;erned, it is a fact that they are making huge profits, the private people are making profits. But the question is this: We ire importing dry fruits from countries ike Afghanistan, Iran and Iraq and they lave also to agree whether the State Trad-ng Corporation or some other organisa-ion should be allowed to import them or tot and I do not want to go into details. 21

SHRI A. P. CHATTERJEE: Yes, Sir. Only a very short question.

Will the hon. Minister inform whether he has any proposal to take over the textile mills. I have particularly in mind the Annapurna Cotton Mills of West Bengal which is locked up since October, J 970. It has very modern machines. For such textile mills, has the Government any proposal to take them over?

SHRI L. N. MISHRA: Sir, we have no proposal to take over the industry. But individual mills we are taking over. The Textile Corporation has at the moment 28 or 30 mills. About this particular mill I have no information. If the hon. Member will write to me, I will see to it.

MR. CHAIRMAN: Next question.

PRODUCTION OF CONTROLLED

*3. SHRI KR1SHAN KANT:t SHRI ARJUN ARORA : DR. SALIG RAM : SHRI RAJENDRA PRATAP SINHA :

Will the Minister of FOREIGN TRADE विदेश व्यापार मंत्री be pleased to state

- (a) what is the quantity of controlled cloth produced in the country during the first three quarters of 1971;
- (b) what arrangements have been made by Government for its fair distribution within the country;
- (c) whether all the mills have honoured the agreement to produce the necessary quantity of controlled cloth; and

tThe question was actually asked on the floor of House by Shri Krishan Kant.

(d) if the answer to part (c) above be in the negative, what action has been taken by Government against them?

THE MINISTER OF FOREIGN TRADE/ विदेश व्यापार मंत्री _{(S}HRI L.N. MISHRA): (a) 177.85 million sq. metres.

- (b) There is no control on distribution of cloth. The State Governments keep a watch on distribution under the Essential Commodities Act.
- (c) All the mills have implemented the new scheme effective from 1st June, 1971.
 - (d) Does not arise.

SHRI KRISHAN KANT: May I know from the hon. Minister whether is he aware of the fact that the prices of cloth have been increasing for the last six months, particularly of controlled cloth? Controlled cloth is not available at the fixed prices. May I know if this complaint has come before the Government. If so, what is being done by the Government? Have they thought of taking over the distribution of the cloth in their hand? Do they ensure that the Slate Governments are taking action under the essential Commodities Act? May I know also whether it is not a fact that handloom and power-loom cloth is being taken by the mills and sold as mill cloth at a profit of 40 per cent?

SHRI L.N. MISHRA: As I have stated earlier, the prices of textiles have risen abnormally high, especially of coarse cloth. I have also staled that the production is not sufficient. As we know, Sir, the production of coarse cloth had come to 2.6 per cent as against the commitment of 25 per cent. In June we came with a formula and the mills were asked to produce 20 per cent. About the rise in the prices of superfine cloth, there is no control on these varieties. But if any shopkeeper, or trader sells coarse cloth at a higher price, the States Government is asked to take action under the Essential Commodities Act.